

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-57-2020.

Smt. Lidia Fernandes & anr. ... Petitioners.

Versus

Canacona Municipal Council. ... Respondent.

Shri Parag Rao, Advocate for the Petitioner.

Coram : Nutan D. Sardessai. J.

Dated : 3rd July, 2020

P.C.:

Issue notice to the respondents returnable on 21.07.2020.

2. Ad interim relief to continue till then.

3. Stands over on 21.07.2020.

Nutan D. Sardessai, J.

MF/-